

Mr. Speaker: I believe he is asking for an opinion.

Jonab Amjad Ali: May I know, Sir, whether lesser number of tractors than actually required by the Government of Assam has been supplied?

Shri Karmarkar: Is it under the Central Tractor Organisation that my friend wants a reply or on the general subject of tractors to be imported for the Government of Assam?

Mr. Speaker: Central Tractor Organisation.

Shri Karmarkar: So far as I can see, they have not asked for it.

Shri B. S. Murthy: May I know, Sir, how many tractors have been supplied to the Government of Madras under this organisation?

Shri Karmarkar: Enquiries have recently been made by the Government of Madras about the possibility of the Central Tractor Organisation undertaking reclamation operations in certain areas of the State. The matter is under consideration.

Shri K. K. Basu: Has the Government any machinery to check up how this land is utilised after it is reclaimed by the Central Tractor Organisation? Are these lands given to the agriculturists or run as big farms?

Shri Karmarkar: We have a machinery for information, obviously. But as to whether in all cases it is given to big farms or to agriculturists, I should like to be precise, and therefore would like to find out.

Shri Bogawat: May I know, Sir, whether any tractors are supplied to Bombay State?

Shri Karmarkar: Yes. We have given them to U.P., Madhya Pradesh, Madhya Bharat and for the clearance of jungle lands in U.P. Terai. There has to be a large amount of contiguous land suitable for this tractor organisation and my friend is obviously referring to tractors which were supplied to the Bombay Government under the grow more food scheme.

SCHEDULED TRIBES IN MADHYA PRADESH AND VINDHYA PRADESH

*1857. **Shri K. G. Deshmukh:** Will the Minister of Home Affairs be pleased to state whether it is a fact that the Government of India have decided to appoint a "Regional Commissioner" for the welfare of the Scheduled Tribes in Madhya Pradesh and Vindhya Pradesh?

The Minister of Home Affairs and States (Dr. Katju): The question is under consideration.

Shri K. G. Deshmukh: May I know, Sir, whether this appointment is to be made at the request of the Madhya Pradesh Government or on the Government of India's own accord?

Dr. Katju: My hon. friend is asking whether it is on the request of the Madhya Pradesh Government. I do not know how it originated, but the matter is under consideration. We are planning to appoint one as early as possible.

Shri K. G. Deshmukh: What is the population of the Scheduled Tribes in this region?

Mr. Speaker: How does it arise out of this?

Shri Sanganna: May I know, Sir, whether predominance of the aboriginal population is the consideration?

Dr. Katju: I do not know really.

Shri B. S. Murthy: May I know, Sir, whether this question is being considered only with reference to Madhya Pradesh and Vindhya Pradesh or on an all-India basis?

Dr. Katju: It is being considered with respect to Bihar, Orissa, Madhya Pradesh, Vindhya Pradesh, Madhya Bharat, Ajmer, Bhopal, Rajasthan and Bombay. Assam is already included.

Shri B. S. Murthy: What other States are being omitted?

Dr. Katju: In the long list I gave, I think every State has been included which contains in respectable numbers any of these classes of population.

श्री पी० एन० राजभोज : मैं मंत्री महोदय से पूछना चाहता हूँ कि शेड्यूल्ड ट्राइब्स के लिए जो कमिश्नर ऐम्पाइंट किये जा रहे हैं वह किस जाति के होंगे, उसी जाति के या दूसरी जाति के ?

डाक्टर काटजू : सवाल यह था कि रीजनल कमिश्नर मुकर्रर होगा या नहीं होगा, आप पूछते हैं कि कौन सी जाति का होगा। एक का दूसरे से क्या सम्बन्ध है।